

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

16.

**IA-5213/2023 in C.P.(IB)/426(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES:

Dena Bank

Vs

Trump Impex Private Limited

SECTION: 7, 45 (1), 43(1) r/w 44 (1), 66(1), 49(2) OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. Ms. Shaila Taware, Ld. Counsel for the Applicant in IA-5213/2023 present.  
Ms. Khushboo Agarwal, Ld. Counsel for the R4 in IA-5213/2023 present.
2. At the request of the Counsel for the Resolution Professional, list this matter  
on **25.06.2024**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**